## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

NAME (IN CAPITAL)

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 22/16	IA 01/17 IN TP 88/16	Hearing	397-398	Jitendra Virwani vs. MROTech Ltd. & 10 Ors.

NO.	& PHONE NUMBER	REPRESENTATION TO WHOM
1.	Adlaw Partners. Pradeep.S.	Respondent NO. 1411 & Runhing
2.	AKS law association	Petitioner #
3	NDS Lows partner	s Respondent NO 2-10 Priyales

Heard counsel for petitioner is present. Counsels for respondents are present. The Tribunal informed the Advocates for both sides that the Tribunal will hear the main petition ad both sides are directed to be ready to proceed with the main petition along with IA if any.

List it on 01.06.2017.

MEMBER (J)

MEMBER (T)

SIGNATURE